

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 532/(MAH)/2017

CORAM:



Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Pushti Impex
V/s.
Shree Satyanarayan Industrial Suppliers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.R. NUNALE	Adv. for Petitioner	
1	S.S. KANEERA	Adv. for Defendant	

ORDER

C.P. No. 532/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petitioner is seeking time. The matter is adjourned to **05.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)